

**GOVERNMENT OF JAMMU AND KASHMIR**  
**Department of Law, Justice and Parliamentary Affairs**  
(Legislation Section) **Civil Secretariat**  
Jammu/ Srinagar

**Notification**  
**Jammu, the 05<sup>th</sup> February, 2021**

S.O 38 .— In exercise of the powers conferred under sub-section (2) of section 6 of the Legal Services Authorities Act, 1987 (Central Act) read with rule 3 of the Jammu and Kashmir Legal Services Authority Rules, 2020 and in supersession of Notification SRO 536 of 2018 dated 3<sup>rd</sup> December, 2018, the Lieutenant Governor, in consultation with the Hon'ble Chief Justice of the Common High Court of Jammu and Kashmir and Ladakh, hereby nominate Hon'ble Mr. Justice Ali Mohammad Magrey, Judge of the Common High Court of Jammu and Kashmir and Ladakh as Executive Chairman of the Jammu and Kashmir Legal Services Authority.

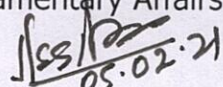
By order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Achal Sethi)**  
Secretary to Government  
Dated 05-02-2021

No. LD(Leg) 2003/63

Copy to the:

1. Financial Commissioner, \_\_\_\_\_ Department.
2. Principal Secretary to the Hon'ble Lieutenant Governor, J&K Jammu.
3. Principal Secretary/ Commissioner Secretary/ Secretary to Government \_\_\_\_\_ Department.
4. Accountant General, J&K, Jammu/ Srinagar.
5. Registrar General, Common High Court of J&K and Ladakh at Jammu.
6. Principal Secretary to the Lord Chief Justice, Common High Court of J&K and Ladakh at Jammu.
7. Member- Secretary, State Legal Services Authority, J&K Jammu.
8. Director Information, J&K, Jammu.
9. Private Secretary to the Hon'ble Mr. Justice Ali Mohammad Magrey, the senior most Puisne Judge, Common High Court of J&K and Ladakh at Jammu.
10. Private Secretary to the Chief Secretary for information to the Chief Secretary.
11. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
12. Private Secretary to the Learned Advocate General, J&K, Jammu for information to the Ld. Advocate General.
13. General Manager, Government Press, Jammu for publication in an extraordinary issue of Government Gazette. 50 copies of the Notification may kindly be furnished to this Department within two days.
14. I/C Website, Department of Law, Justice and Parliamentary Affairs.
15. SRO Section, Law Department.
16. Concerned file.

  
**(Ashish Gupta)**  
Deputy Legal Remembrancer  
